

**GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO: 485
ANSWERED ON 22/07/2026**

Upgraded National Youth Parliament Scheme (NYPS 2.0) Portal

†485. Shri Arun Govil:

Shri Ashish Dubey:

Shri Alok Sharma:

Shri Captain Brijesh Chowta:

Shri Amar Sharadrao Kale:

Shri Rahul Singh Lodhi:

Shri Bhojraj Nag:

Shri Mukeshkumar Chandrakaant Dalal:

Dr. Hemang Joshi:

Shri Khagen Murmu:

Dr. Nishikant Dubey:

Shri Suresh Kumar Kashyap:

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- (a) whether the Government has launched an upgraded version (NYPS 2.0) of the National Youth Parliament Scheme portal, if so, the reasons for the upgrade along with the specific new features it offers over the earlier version;**
- (b) whether the NYPS 2.0 now permits participation of unregistered institutions, informal groups and individual citizens, in addition to recognised educational institutions, if so, the details thereof including that of any unorganised institute from Jabalpur apart from educational institute, State/UT-wise cumulatively since inception of the portal;**
- (c) the cumulative number of institutional, group and individual registrations recorded on the portal since its launch, State/UT-wise including Karnataka and Himachal Pradesh particularly in Dakshina Kannada and Shimla Lok Sabha Constituency; and**
- (d) whether any targets have been set for onboarding institutions, groups and individuals during the year 2026-27 and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF
LAW AND JUSTICE; AND THE MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a) to (c), The Ministry has launched an upgraded version of the National Youth Parliament Scheme (NYPS) web portal, known as NYPS 2.0 on 11th September 2024. Unlike the previous version, which was limited to students of recognized institutions only, NYPS 2.0 is open to all the educational institutions, groups and citizens across the country. Since its launch the details of institutional, group and individual registrations recorded on the portal are as follows (Constituency-wise data is not maintained on the portal)

Sl. No.	Period (Since Launch of NYPS 2.0 till 09-07-2026)	Institution Registration	Group Registration	Individual Registration
1.	UT of Andaman & Nicobar	27	0	40
2.	Andhra Pradesh	58	10	867
3.	Arunachal Pradesh	12	2	45
4.	Assam	52	4	427
5.	Bihar	103	65	2113
6.	UT of Chandigarh	17	2	209
7.	Chhattisgarh	144	12	381
8.	UT of Dadra and Nagar Haveli and Daman & Diu	43	1	38
9.	Delhi	179	41	3173
10.	Goa	13	8	518
11.	Gujarat	70	13	1193
12.	Haryana	157	24	1365
13.	Himachal Pradesh	758	24	1005
14.	UT of Jammu & Kashmir	480	24	3383
15.	Jharkhand	60	8	832

16.	Karnataka	98	29	1008
17.	Kerala	56	7	304
18.	UT of Ladakh	4	0	15
19.	UT of Lakshadweep	2	0	1
20.	Madhya Pradesh	618	88	13362
21.	Maharashtra	205	53	2904
22.	Manipur	10	1	22
23.	Meghalaya	13	5	372
24.	Mizoram	10	0	18
25.	Nagaland	19	0	211
26.	Odisha	30	8	706
27.	UT of Puducherry	5	0	22
28.	Punjab	110	23	782
29.	Rajasthan	208	38	2358
30.	Sikkim	4	2	30
31.	Tamil Nadu	100	18	1769
32.	Telangana	49	29	859
33.	Tripura	11	2	67
34.	Uttar Pradesh	324	129	5346
35.	Uttarakhand	516	32	454
36.	West Bengal	91	19	1307

(d) No.
